

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3713
TO BE ANSWERED ON 24TH MARCH, 2017**

PHYSIOTHERAPY IN GOVERNMENT HOSPITALS

3713. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has any proposal to promote physiotherapy in Government hospitals in the country;
- (b) if so, the details thereof;
- (c) whether the Government is aware that private hospitals empanelled under CGHS are appointing physiotherapists by way of outsourcing and paying them less than minimum wages;
- (d) if so, the details thereof; and
- (e) the action proposed to be taken against such hospitals?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): Health is a State subject and it is the responsibility of the State Government to promote or make available adequate health care facilities and manpower in their Hospitals.

However, as far as Central Government Hospitals in Delhi viz. Safdarjung Hospital, Dr. RML Hospital and Lady Hardinge Medical College and Associated Hospitals are concerned, physiotherapy is already being provided in these hospitals.

(c) to (e): Private Hospitals are regulated by respective State Governments. CGHS empanels hospitals for providing treatment services to the beneficiaries as per the terms and conditions of Memorandum of Agreement. CGHS has no further information in this regard.
